

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH

Jaipur, this the 19<sup>th</sup> day of May, 2011

**ORIGINAL APPLICATION NO. 100/2011**

**CORAM**

HON'BLE MR. JUSTICE K.S. RATHORE, JUDICIAL MEMBER  
HON'BLE MR. ANIL KUMAR, ADMINISTRATIVE MEMBER

Gajanand Sharma son of Shri Balabux Sharma by caste Sharma, aged about 34 years, resident of Village Newar, Via Banskho Tehsil, J.R. Garh, District Jaipur. Presently removed from Gramin Dak Sevak Branch PostMaster Newar, Post Office, Tehsil Janwaramgarh.

.....Applicant

(By Advocate: Mr. P.N. Jatti)

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Post, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur.
3. Superintendent Post Offices, Jaipur Motussal Division, Shastri Nagar, Jaipur.

.....Respondents

(By Advocate: -----)

**ORDER (ORAL)**

Since the earlier OA No. 449/2007 filed by the applicant has been dismissed on merit and the penalty awarded by the Disciplinary Authority, Appellate Authority and Revising Authority has been upheld by this Tribunal, in such circumstances, now the present OA filed by the applicant seeking relief that the respondents may be directed not to fill up the post till the decision of the OA 449/2007 becomes infructuous and is accordingly dismissed at admission stage with no order as to costs.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)